

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Ministry of Housing and Urban Affairs (MoHUA) does not maintain the database of the real estate agents and details of cases filed under Real Estate (Regulation and Development) Act, 2016 (RERA). As per provisions of the RERA, the 'appropriate Government' of States/Union Territories (UTs) are to establish the Real Estate Regulatory Authority to regulate and develop the real estate sector in the concerned State/UT. The Real Estate Regulatory Authority of the concerned State/UT is required to publish and maintain a web portal, containing the names and photographs of real estate agents who have applied and registered under RERA.

(c) MoHUA has organised Workshops in the Western, Southern, Northern and Eastern regions of the country to provide the platform for discussion among all stakeholders including home buyers and learn best practices and suggest way forward towards effective implementation of RERA across States/UTs. The first such workshop for the Western region was organised at Pune on 10th September, 2018, second workshop for the Southern region was organised at Chennai on 12th October, 2018, third workshop for the Northern region was organised at New Delhi on 15th November, 2018 and fourth workshop was organised at Ranchi on 15th December, 2018 for the Eastern and North Eastern region. Each of these regional workshops was attended by approximately 200 to 250 participants.

Accessibility of water to urban poor

2443. SHRI K.T.S. TULSI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the total amount, disbursed by Government under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched for improving accessibility of water to the urban poor during the last three years in percentage and figures; and

(b) the total number of regular connections provided in urban slums and related areas under AMRUT scheme during that period?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June, 2015 in 500 mission cities with focus on water supply, sewerage and septage management, storm water drainage, green spaces and parks and non-motorised urban transport. Under AMRUT individual projects

are selected, appraised approved and implemented by the concerned States/Union Territories (UTs). The Government of India only approves State Annual Action Plans (SAAPs) and releases Central Assistance (CA) as per Mission guidelines.

The Ministry of Housing and Urban Affairs has so far approved SAAPs for all States/UTs for entire Mission period amounting to ₹77,640 crore. Of these, contracts for projects worth ₹55,649 crore have been awarded including completed projects worth ₹2,591 crore and Notice Inviting Tenders (NITs) have been issued for projects worth ₹14,124 crore. The Government has so far released ₹ 16,807 crore as Central assistance to States/UT which includes funds for projects, Administrative and Office Expenses (A&OE), reforms incentives, formulation of GIS based master plans and funds released against eligible projects of erstwhile JnNURM.

(b) Data on water connections given in slum households is not maintained in the Ministry of Housing and Urban Affairs.

Faecal sludge management

2444. SHRI MD. NADIMUL HAQUE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has made any interventions in faecal sludge management during the last three years and if so, the details thereof, State/UT-wise;

(b) if not, the reasons therefor;

(c) the details of the funds allocated, released and utilized for the faecal sludge management across the country, so far, State/UT-wise;

(d) whether Government has received proposals from different States/Union Territories for faecal sludge treatment plants and if so, the details thereof; and

(e) the details of collaboration with the private agencies along with the technological interventions made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Public health and sanitation is a State subject. However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as sewerage infrastructure including Faecal Sludge Management in urban areas through its various flagship Missions.